

DIVISION BENCH  
COURT - I

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/207(KB)2022  
IA(I.B.C)/762(KB)2024,  
IA(I.B.C)/1465(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>M/S. SHRISTI CONSTRUCTION VS NADIA CONSTRUCTIONS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Supriyo Gole, Adv. : For RP  
Ms. Madhuja Barman, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29/08/2024**.

**Satyajit Roy  
(Court Officer)**